### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 1901 ANSWERED ON 04.08.2023

#### VANDE BHARAT EXPRESS SLEEPER TRAINS

### 1901 SHRI NARAYANA KORAGAPPA: SHRI NARANBHAI J. RATHWA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the production status of Vande Bharat Express Sleeper trains at different locations;
- (b) whether the first Vande Bharat Express Sleeper train will be introduced in South Western Railway Zone between Bengaluru and New Delhi with travel time of less than twenty-eight hours;
- (c) if so, the details thereof;
- (d) whether mandatory bank guarantee by RVNL-TMH consortium has not been deposited for manufacturing of 120 Vande Bharat trains even after 90 days of bagging of projects;
- (e) if so, details thereof;
- (f) whether the dispute in JV between RVNL and TMH group has not been resolved; and
- (g) if so, the details thereof?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

- (a) Vande Bharat Express Sleeper train is under development at Integral Coach Factory, Chennai.
- (b) and (c) Presently, Delhi-Bengaluru sector is well served by train services including premium services like Rajdhani Express and Duronto Express services. Besides, introduction of trains, including Vande Bharat services, is an ongoing process on Indian Railways subject to operational feasibility, traffic justification, etc.
- (d) and (e) The RVNL-TMH consortium has not yet submitted the requisite Performance Security. The time period for submission of Performance Security is within 45 days from the date of Letter of Award (LOA) or within 180 days with damages as applicable from the date of letter of award, i.e. 29.03.2023.
- (f) and (g) The issues pertaining to formation and functioning of Special Purpose Vehicle (SPV) of RVNL-MWM were under deliberations among the concerned parties and have been finalised.